

ITEM NO.27

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

WITH

SLP(C) No. 16458-16459/2017 (XI)

Date : 27-03-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pahlad Singh Sharma, AOR
Mr. Sushil Kumar Sharma, Adv.
Mr. Manish Kumar Mishra, Adv.
Mr. Virendra Kumar, Adv.

Mrs. Yugandhara Pawar Jha, AOR

For Respondent(s)

Mr. Abhishek Vikas, AOR

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Urvi Kapoor, Adv.

Mr. Ritesh Agrawal, AOR

Mr. Susheel Tomar, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(C) No. 16601/2017

Despite due service on respondent Nos.1 and 4, there is no appearance.

Respondent Nos.2, 3 and 5 have failed to file counter affidavit within the period stipulated under the rules.

Petitioners have failed to take fresh steps to effect service on respondent No.6, though last chance was granted.

Hence, the matter be processed for listing before the Hon'ble Judge-in-Chambers, for further directions.

SLP(C) No. 16458-16459 OF 2017

Two weeks time, is granted as a last chance to the petitioners, to take fresh steps to issue notice to respondent No.8, who is same as respondent No.4 in SLP(C) No. 16459/2017.

Service is complete on other respondents.

Four weeks time, is granted as a last chance to appearing respondents, to file counter affidavit, if not already filed.

List again on 12.5.2023.

**PAVANESH D.
Registrar**

MG